

11/98
IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

AHMEDABAD BENCH

No
Review in
Regulation of
Quarter
R.A./6/90 in and R.A./7/90 in
O.A. No./306/88 and O.A./307/88
~~Ex-A.O.~~

DATE OF DECISION 12-3-1993

Union of India & others

Petitioner (original respondents)

Mr. N.S. Shevde

Advocate for the Petitioner(s)

Versus

Shri Kirit C. Das

Respondent (original applicant)

Mr. K.K. Shah

Advocate for the Respondent(s)

CORAM :

The Hon'ble Mr. N.B. Patel

: Vice Chairman

The Hon'ble Mr. V. Radhakrishnan

: Admn. Member

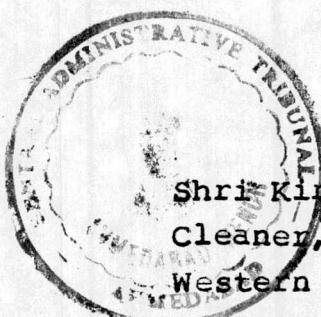
(2)

1. Union of India,
Notice to be served through
General Manager,
Western Railway,
Churchgate,
Bombay.

2. Divisional Railway Manager,
Western Railway,
Pratapnagar,
Baroda.

3. Assistant Mechanical Engineer,
(Chairman, Housing Committee)
Ahmedabad Railway Station,
Western Railway,
Ahmedabad. ...applicants
(original respondents)

(Advocate : Mr.N.S.Shevde)



versus

Shri Kirit C.Das,
Cleaner, Carriage Foreman (B.G.),
Western Railway,
Ahmedabad. ...respondents
(original applicant)

(Advocate : Mr.K.K.Shah)

O R A L O R D E R

R.A./6/90 in

O.A./306/88

Date : 12-3-1993

Per : Hon'ble Mr.N.B.Patel,

Vice Chairman

The only ground ^{cm} on which the

judgment of this Tribunal in O.A./306/88,
is sought to be reviewed that the
respondents could not bring to the notice
of the Tribunal, the Railway Board Circular
dated 11-4-1983 and if the said circular
had been brought to the notice of the
Tribunal, the Tribunal's decision would have
been different. There is no reason why
this circular should not have been
produced and relied upon before the Tribunal
and why it should now be taken note of
and the judgment should be reviewed on
the basis thereof. R.A. is rejected.

Sd/-
(V.Radhakrishnan)
Member (A)

Sd/-
(N.B.Patel)
Vice Chairman

TRUE COPY

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Approved
Section Officer
Central Administrative Tribunal,
Ahmedabad Bench,